

(6) OA No. 911/07

20.03.2008

Hon'ble Mr. Ashok S. Karamadi, JM

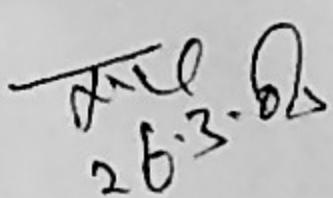
Sri B.N. Singh learned counsel for the applicant and Sri S.P. Mishra brief holder of Sri P.N. Rai learned counsel for the respondents.

MA 190/08 is for seeking extension of time to comply with the order dated 18.10.2007. By the said order 02 months time was granted to the respondents to pass detailed and speaking order. Having regard to the same the respondents have filed this MA for granting 04 months further time to comply with the said order. This MA is filed on 28.01.2008. Having regard to the facts and circumstances of the case as on today, since the respondents have not passed and speaking order, it is just and proper to grant 02 months more time from today to the respondents to comply with the said order. With this observation this MA is allowed.

Copy of this order be given to the respondents counsel.


JM

/pc/


26.3.08